

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).3967/2011

HINDUSTAN PETROLEUM CORP.LTD.& ANR

Petitioner(s)

VERSUS

M/s. Gem Paper Company and Ors.

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/11/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay Kapur,Adv.

For Respondent(s)

Mr. V. Balachandran,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No. 1 to 3.
List the matter on 12.1.2012.

(SUNIL THOMAS)
Registrar